

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. P. No.124(ND)2017**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017**

**NAME OF THE COMPANY:**M/s. Sahaj E-Village Ltd. V/s. M/s. CSC e-Governance Services India Ltd.

**SECTION OF THE COMPANIES ACT:** 271 & 272

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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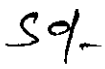
For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

**Order**

Application has been filed by the petitioner seeking review of the order dated 21.07.2017 by which the petition has been dismissed in default.

Notice to the Respondent for 17<sup>th</sup> August, 2017. Dasti.

  
**(Ina Malhotra)**  
**Member (J)**